

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. No.... & 23102/2011 IN
Petition(s) for Special Leave to Appeal (Crl) No(s).3752/2011

(From the judgement and order dated 25/11/2010 in CRLA No.877/2010,
of The HIGH COURT OF KARNATAKA AT BANGALORE)

KRISHNAN MENON Petitioner(s)

VERSUS

SANHEETA VED Respondent(s)

(With appln(s) for restoration, extension of time and office report)

Date: 05/12/2011 These applications were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s) Ms. Ruchi Kohli,Adv.

For Respondent(s) Mr. P.P. Malhotra, ASG
Mrs. Shalini Chandra, Adv.
Ms. Madhurima Mridul, Adv.
Mr. Arvind Kumar Sharma, Adv.

Mr. Gopal Shankarararajan, Adv.
Mr. Saurabh Ajay Gupta, Adv.
Mr. Harish Pandey,Adv.

UPON hearing counsel the Court made the following
O R D E R

This Court vide its order dated 02/05/2011 had directed the petitioner to deposit a sum of Rs.35 lakhs in this Court on or before 16th May, 2011. That was a pre-emptive order for the reason that the Court had said in case the petitioner fails to deposit the money, as directed, the special leave petition would be deemed to be dismissed.

Since the petitioner could not comply with the orders passed by this Court, it was deemed that SLP was dismissed after the expiry of 16th May, 2011.

Now, the application is filed by the petitioner for restoration of the SLP. At the time of hearing of the application, learned counsel, Sh. Mahale, would submit that his client would deposit a sum of Rs.35 lakhs, as directed by this Court on 02.05.2011, within a week's time from today.

Taking note of the statement made by the learned counsel, we allow the application for restoration and restore the SLP.

We direct that the petitioner shall deposit a sum of Rs.35 lakhs in this Court within a week's time from today. If, for any reason, the petitioner fails to deposit the amount, the SLP shall stand dismissed without reference to the Court.

Call on 13.12.2011.

(NAVEEN KUMAR)
COURT MASTER

(SHARDA KAPOOR)
COURT MASTER